

accused and is actively pursuing it.

As per available information, the Court of the Chief Judicial Magistrate had issued summons to the nine accused including the Union Carbide Corporation, U.S.A. for appearance in the Court. The company having failed to appear, the Court has inter-alia ordered attachment of all movable and immovable properties of U.G.C. in India and attachment of U.G.C. property worth 50.9% in Union Carbide India Limited.

### Supply of Coal by China

9265. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of COAL be pleased to state:

(a) whether China is willing to supply coal/coke at cheaper prices as compared to the prices at which it is already supplied by other countries; and

(b) if so, the steps proposed to be taken to import Coal/Coke from China in terms of quantity and the likely value of the same?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) No such offer was made by the Chinese delegation during 3rd meeting of India-China Joint Group meeting on Economic relations, Trade, Science & Technology held in New Delhi on 12th and 13th December, 1991.

(b) Does not arise.

### Tenders for DDA Projects

9266. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the criteria laid down for inviting tenders for various projects in DDA;

(b) the number of works awarded during the last three years and total values of the works with particulars of the contractors;

(c) whether complaints have been lodged with the DDA regarding the grabbing of tenders by the anti-social elements;

(d) if so, the action taken thereon;

(e) whether works worth several crores of rupees have been awarded on works order basis;

(f) if so, the details thereof; and

(g) the action taken to revamp the functioning of the DDA?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (g). The information is being collected and will be laid on the Table of the Sabha.

### Problem of Growing Urbanisation

9267. SHRI SHRAVANKUMAR PATEL: Will the Minister of Planning and Programme Implementation be pleased to state:

(a) whether urban population of the country had increased from 109 million in 1971 to 217 million in 1991;

(b) if so, whether any action plan had been drawn out to deal with the problem of growing urbanisation; and

(c) if so, the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): (a) Yes, Sir.

(b) and (c). There are a number of